

ORISSA HIGH COURT

FILING REPORT AS ON :23/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15473/2025	MANAS RANJAN PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	JAJPUR TOWN /174 /2024 () //	
2	D-BLAPL/15482/2025	RAJA @ SUBAL CHANDRA DALEI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /177 /2025 () //	
3	D-BLAPL/15487/2025	UPENDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /467 /2024 () //	
4	D-BLAPL/15492/2025	PRATEEK MISHRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PATKURA /57 /2025 () //	
5	D-BLAPL/15495/2025	PRASANTA SAHOO @ TUKUNA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOIDA /98 /2025 () //	
6	D-BLAPL/15502/2025 BLAPL/5353/2025	KARUNAKAR GIRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALASORE TOWN /99 /2025 SPECIAL JUDGE (POCSO), BALASORE(Baleshwar) Spl/0000113/2025	
7	D-BLAPL/15503/2025	SAIRENDRI BAG VS STATE OF ODISHA	CHHABI LAL NIAL VS	JEYPORE VIGILANCE /19 /2025 () //	AOD20230000741C202500006
8	D-BLAPL/15504/2025	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //	AOD20220003086C202500086
9	D-BLAPL/15505/2025 BLAPL/5354/2025	RAJU. C VS STATE OF ODISHA	S. SUDHANSHU KUMAR SUBUDHI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025	
10	D-BLAPL/15509/2025	CHHOTA @ DEEPAK BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /141 /2025 () //	
11	D-BLAPL/15510/2025 BLAPL/5363/2025	PURNA CHANDRA JENA @ BABUNA JENA VS STATE OF ODISHA	ANUPAM DASH VS	BADACHANA /118 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000758/2025	

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12	D-BLAPL/15512/2025	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
13	D-BLAPL/15519/2025	TUSHAR BEHERA @ TUSAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /67 /2025 () //	
14	D-BLAPL/15521/2025	BIPIN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //	
15	D-BLAPL/15525/2025	BALIA @ PRAKASH CHANDRA BARAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /93 /2025 () //	
16	D-BLAPL/15526/2025	KANHA @ ADITYA KUMAR BEHERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CHOUDWAR /63 /2025 () //	
17	D-BLAPL/15529/2025	BADAL @ BELALASEN PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KHANDAPARA /113 /2025 () //	
18	D-BLAPL/15538/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SAHID NAGAR P.S. /136 /2025 () //	
19	D-BLAPL/15539/2025 BLAPL/5372/2025	ANSHUMAN SHARMA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000165/2025	
20	D-BLAPL/15545/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SAHID NAGAR P.S. /135 /2025 () //	
21	D-BLAPL/15546/2025	ROHIT BAIRAGI VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /43 /2025 () //	
22	D-BLAPL/15551/2025	BADAL @ BHASKAR SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /52 /2025 () //	
23	D-BLAPL/15552/2025	KRUSHNA MADKAMI	ASIT KUMAR JENA	MALKANGIRI /606 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15555/2025	MD. SAJID ALAM	SAMBIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15556/2025	DEBASMITA SINGH	ASIT KUMAR JENA	KAMARDA /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15558/2025	PRADEEP KUMAR BEHERA	BIBHUTI RANJAN MOHANTY	BARAMBA /213 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15560/2025	ADARSH KUMAR	SANJIB KUMAR BHANJADEO	RAYAGADA G.R.P. /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15563/2025	SWARAJ RAY	AMLAN SHAKTI PAUL	JATNI P.S. /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15564/2025	SUKANTA DAS @ BADAL DAS	SUBASH CHANDRA MOHANTY	MALGODOWN /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15565/2025	ANIL ROUT @ ANIL KU. ROUT	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15566/2025	BUTU @ BUTASINGH @ BUTA SINGH NAYAK	MAHES DAS	BALLIGUDA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15567/2025	CHANDAN SWARAJ NAIK	LAXMIDHAR MAHAPATRA	BHARATPUR PS /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15568/2025	MANGALU MEHER	JUGALA KISHORE PANDA	BIRMAHARAJPUR /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15569/2025	SPARSH VISWAKARMA	BHARAT BHUSAN ROURTRAY	CHHEND /97 /2025	
		VS	VS	()	

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35	D-BLAPL/15574/2025	STATE OF ODISHA DEEPAK SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /101 /2025 ()	
36	D-BLAPL/15575/2025	STATE OF ODISHA BHETU @ CHANDAN NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /268 /2025 ()	
37	D-BLAPL/15578/2025	STATE OF ODISHA SONU MAHATO VS	DEVASHIS PANDA VS	// SUNDARGARH TOWN /224 /2022 ()	AOR20220001247C202500069
38	D-BLAPL/15579/2025	STATE OF ODISHA JANMEJAYA BADAJENA @ SAJAN VS	RAJJEET ROY VS	// KHURDA MODEL /109 /2025 ()	AOR20220001462C202500067
39	D-BLAPL/15580/2025	STATE OF ODISHA ASISH YADAV VS	SANJUKTA MUNDA VS	// / /0 ()	AOR20220002621C202500011
40	D-BLAPL/15581/2025	STATE OF ODISHA DEEPAK SETHY VS	PANCHANAN PANIGRAHI VS	// RASOL /73 /2024 ()	AOD20240000001C202500125
41	D-BLAPL/15582/2025	STATE OF ODISHA ABIMANYU V VS	JUGALA KISHORE PANDA VS	// G.R.P.S.,BERHAMPUR /55 /2025 ()	
42	D-BLAPL/15583/2025	STATE OF ODISHA VIIVEK VISWAKARMA VS	BHARAT BHUSAN ROURAY VS	// CHHEND /97 /2025 ()	
43	D-BLAPL/15585/2025	STATE OF ODISHA BISHAL KUMAR NUNIA VS	364SRIKANTA PANDA VS	// DHENKANAL TOWN /230 /2025 ()	
44	D-BLAPL/15586/2025	STATE OF ODISHA KESHABA BEMAL VS	DILLIP KUMAR SAHU VS	// SOHELLA /51 /2025 ()	
45	D-BLAPL/15587/2025	STATE OF ODISHA GOPAL SING VS	DIBAKAR BISWAL VS	// KAMARDA /44 /2025 ()	AOR20220002449C202500006
		STATE OF ODISHA		//	

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46	D-BLAPL/15589/2025 BLAPL/5373/2025	MANTU @ JOGESH CHANDRA NIAL VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /164 /2013 J.M.F.C,KOMNA(Nuapada) CT/0000472/2013	
47	D-BLAPL/15591/2025	GOBINDA JENA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	SIMULIA /154 /2025 () //	
48	D-BLAPL/15594/2025	SUSANTA NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /362 /2025 () //	AOR20220001390C202500039
49	D-BLAPL/15596/2025	BABULA DANDASENA VS STATE OF ODISHA	SUSAMPAD HOTA VS	TUMUDIBANDHA /60 /2022 () //	
50	D-BLAPL/15598/2025	BHAWANI SHANKAR SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 () //	
51	D-BLAPL/15600/2025	JHANTU MANDAL VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /81 /2024 () //	AOR20220001462C202500068
52	D-BLAPL/15601/2025	RAMAKANTA PARIDA @ MAKARA VS STATE OF ODISHA	SATOSH KUMAR DWIBEDY VS	KHAIRA /118 /2024 () //	
53	D-BLAPL/15607/2025	SWADHIN KHATUA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	GOCHHAPADA /134 /2024 () //	
54	D-BLAPL/15608/2025	KRUSHNA CHANDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /356 /2025 () //	
55	D-BLAPL/15610/2025	PANDURU KANHAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /108 /2025 () //	
56	D-BLAPL/15611/2025	SNEHASHIS BAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	KEONJHAR TOWN /31 /2024 () //	
57	D-BLAPL/15612/2025	MANOJ @ MONAJ KHORA	PRASANTA KUMAR SAHOO	SUNABEDA /207 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/15613/2025	SRIDHAR MALLIK	SANTOSH KUMAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/15616/2025	SANJAYA KUMAR SHANI	PRASANTA KUMAR ROUTRAY	JONK /95 /2025	AOD20240000391C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/15617/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA	BEHERA BEHERA	KUAKHIA /436 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/15621/2025	DURYODHAN MEHER	BIKRAM CHANDRA GHADEI	KHARIAR /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/15622/2025	PRADIPTA KUMAR PATNAIK	ABHAY KHANDLWAL	JHIRPANI P.S. /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/15623/2025	SUJIT KUMAR KUMURA	BYOMOKESH SAHOO	DEOGARH /124 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/15629/2025	BISWAJIT SENAPATI	ASHOK KUMAR BEHERA	NAYAPALLI P.S. /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/15631/2025	DAITARY NAYAK @ DAITARI NAYAK	LAXMIDHAR MAHAPATRA	SAHID NAGAR P.S. /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/15632/2025	MANORANJAN JENA	RASHMI RANJAN SINHA	ABHAYACHANDPUR /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/15635/2025	JAYANTI PRADHAN	MANAS KUMAR CHAND	CHANDAPUR /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/15636/2025	SUJIT LUHA	SUDHANSU SEKHAR DASH	BAUNISUNI /31 /2025	
		VS	VS	()	

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69	D-BLAPL/15637/2025	STATE OF ODISHA SARAT KUMAR MAJHI VS	SOUMYA JYOTI BISWAL VS	// GUNUPUR /22 /2025 ()	
70	D-BLAPL/15638/2025	STATE OF ODISHA ISHUDASH CHHATRIA VS	SUDHANSU SEKHAR DASH VS	// MUDANPUR RAMPUR /31 /2025 ()	
71	D-CMP/21658/2025	STATE OF ODISHA MOKA KHAN VS	SANDIPANI NAYAK VS	// // ()	
72	D-CMP/21668/2025	NAJBAN BIBI BICHITRA MANJARI SWAIN VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500012
73	D-CMP/21681/2025	SISIR KUMAR MOHAPATRA PURNA CHANDRA DAS VS	DWARIKA PRASAD MOHANTY VS	// // ()	
74	D-CMP/21707/2025	HARAMANI SATPATHY PANCHANAN ROUL VS	SUKANTA KUMAR NAYAK VS	// // ()	
75	D-CMP/21710/2025	GOVT. OF ODISHA BABAR KHAN VS	SUKANTA KUMAR NAYAK VS	// // ()	
76	D-CMP/21724/2025	RAFATUN BIBI PRABHAT KUMAR PRADHAN VS	SANKET KANUNGO VS	// // ()	
77	D-CONTC/21623/2025	SASMITA SAMANTARY BIKRAM CHANDRA RATH VS	ADV. VS	// // ()	
78	D-CONTC/21632/2025	ARABINDA BEHERA,IAS GOURANGA ROUT VS	ADV. VS	// // ()	
79	D-CONTC/21635/2025	MANOJ SATYAWAN MAHAJAN,IAS SUKA JENA VS	ADV. VS	// // ()	
		ARVIND SHRIVASTAVA,IAS		//	

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80	D-CONTC/21655/2025	TRILOCHAN NEPAK VS ARABIND AGRAWAL,IAS	ADV. VS	// ()	
81	D-CONTC/21660/2025	SAROJ KUMAR TRIPATHY VS NIRUPAMA DORA,DISTRICT EDUCATION OFFICER,KANDHAMAL	ADV. VS	// ()	
82	D-CONTC/21699/2025	DEBIDUTTA KRUSHNA PRASAD NAYAK VS RAJESH PRAVAKR PATIL,IAS	ADV. VS	// ()	
83	D-CONTC/21734/2025	PRADEEP KUMAR SWAIN VS ASHOK KUMAR DHAL,GENERAL MANAGER,JAGANNATH AREA MCL,ANGUL,ODISHA	SOUMYAJYOTI BISWAL VS	// ()	
84	D-CONTC/21751/2025	NANDA KISHORE PAL VS G MATHI VATHANAN, FORMER ADDL. CHIEF SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// ()	AOR20220001462C202500066
85	D-CRLA/15498/2025	DILIP KUMAR SAHU VS STATE OF ODISHA	MANOJ BIHARI DAS VS	ANGUL TOWN /361 /2021 ()	
86	D-CRLA/15522/2025	RAJIBA@RAJIB PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /19 /2017 ()	
87	D-CRLA/15615/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	CUTTACK VIGILANCE /28 /2006 ()	
88	D-CRLLP/15604/2025	STATE OF ODISHA(VIG.) VS RAKESH KUMAR KHATUA	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /59 /2016 ()	AOR20220001542C202500012
89	D-CRLMA/15479/2025	PUJA BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	DHENKANAL TOWN /247 /2025 ()	AOR20220001665C202500046
90	D-CRLMC/15476/2025	GANA @ GANESH NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	// ()	
91	D-CRLMC/15485/2025	AJATI SAHOO	ARIJEET MISHRA	BANKI /340 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/15499/2025	DEBASIS ROUTARAY	RASHMI RANJAN DASH	PURI TOWN /7 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/15530/2025	MAHESWAR SWAIN@TULU	SURYAKANTA DWIBEDI	RANPUR /218 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/15534/2025	BASANTA KUMAR SAHOO@BASANTA KUMAR SAH	SURYAKANTA DWIBEDI	NAYAGARH /46 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/15544/2025	TUNA NAYAK	LAXMIDHAR MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/15572/2025	BIRA @ BIRAT SWAIN	DEBENDRA KUMAR DHAR	PALLAHARA /143 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/15599/2025	ABDUL SEHZAD	SANJEEB KUMAR JENA	KORAPUT TOWN /247 /2018	AOR20220000044C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/15620/2025	ARIJIT BHATTACHARYA	SASWATA PATNAIK	EOW,BHUBANESWAR /4 /2021	
	CRLMC/1867/2025	VS	VS	J.M.F.C.(III),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		ICC/0005499/2024	
99	D-CRLMP/15472/2025	ANANTA KUMAR DAS	MOHENDRA DALAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/15553/2025	KUMUDINI JENA	BAURI BANDHU CHAMPATIRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLREV/15475/2025	PAPU @ BIBEK DAS @ BIBEK KUMAR DAS	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLREV/15481/2025	PAPU @ BIBEK DAS @ BIBEK KUMAR DAS	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /224 /2025	
		VS	VS	()	

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103	D-CRLREV/15513/2025	STATE OF ODISHA SANU@AMAR MISHAL VS	SRIKANTA MAHUNTA VS	// GUNUPUR /216 /2024 ()	
104	D-CRLREV/15542/2025	STATE OF ODISHA BIJAYA KUMAR AGRAWAL VS	ABHILASH MISHRA VS	// LACHHIPUR /20 /2025 ()	
105	D-MACA/21629/2025	STATE OF ODISHA ANTARYAMI PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()	
106	D-MACA/21645/2025	MAMATA JENA R.M., M/S. TATA AIG GENERAL INSURANCE CO. LTD. VS	ABHIRAM KHAN VS	// // ()	
107	D-MACA/21657/2025	KARTIK ROUT @ KARTIK CHANDRA ROUT M/S. NATIONAL INSURANCE CO.LTD., JAJPUR VS	SOMNATH ROY VS	// // ()	
108	D-MACA/21677/2025	SATYABATI NAYAK M/S. ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS	AMIT KUMAR NATH VS	// // ()	
109	D-MATA/21649/2025	RAHASA BIHARI NAIK SUBASH CHANDRA SAHOO VS	DEVI PRASAD DASH VS	// // ()	
110	D-MATA/21679/2025	SAROJINI MALLA RAMA CHANDRA NAYAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500063
111	D-MATA/21685/2025	RASHMITA MOHANTY RAJKISHOR OJHA VS	MIHIR SEKHAR SAHOO VS	// // ()	
112	D-MATA/21696/2025	SUBHADRA MOHARANA MANINI BADHEI VS	AMIT PRASAD BOSE VS	// // ()	
113	D-MATA/21722/2025	EKALABYA BUDHIA MAMATA MADHURI SINGH VS	JAGAJIBAN PRADHAN VS	// // ()	
		PRATAP SINGH		//	

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114	D-RPFAM/21730/2025	HAREKRUSHNA BHARATI VS SANDHYARANI GIRI@BHARATI	ABHIRAM SWAIN VS	// ()	
115	D-RSA/21647/2025	RABI NARAYAN SAHOO VS SIRISHA SAHOO	SAMIR KUMAR MISHRA, (SR. ADV.) VS	// ()	
116	D-RSA/21704/2025	DHARANI RANA VS ASTAMI RANA	SUKANTA KUMAR NAYAK VS	// ()	
117	D-RSA/21714/2025	SUSHIL KUMAR PADHIARI VS BASUDEV BEHERA	PRAKASH KUMAR MISHRA VS	// ()	
118	D-RVWPET/21665/2025	MANORANJAN JENA VS M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	BISWAJIT DAS VS	// ()	
119	D-RVWPET/21695/2025	INDUREKHA SWAIN VS CEO, TPCODL, KHURDA	ADV. VS	// ()	
120	D-WA/21638/2025	STATE OF ODISHA VS RAMA CHANDRA NAYAK	SANJIB KUMAR SWAIN,A.G.A VS	// ()	LOD20240000200C202500264
121	D-WA/21640/2025	STATE OF ODISHA VS PRADIPTA KUMAR PANDA	SANJIB KUMAR SWAIN,A.G.A VS	// ()	LOD20240000194C202500267
122	D-WA/21750/2025	STATE OF ODISHA VS CHINTAMANI SATNAMI	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000194C202500269
123	D-WA/21752/2025	STATE OF ODISHA VS FAGU LUHA	DEBASHIS TRIPATHY,A.G.A VS	// ()	LOD20240000200C202500266
124	D-WA/21753/2025	STATE OF ODISHA VS NARAYAN PRASAD MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202500265
125	D-WA/21754/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202500267

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		VS	VS	()	
126	D-WA/21755/2025	LAXMAN RANA STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202500270
		VS	VS	()	
127	D-WP(C)/21620/2025	GAJANAN THAKUR SAHISTA PARWEEN	DEVASHIS PANDA	//	AOR20220001247C202500068
		VS	VS	()	
128	D-WP(C)/21621/2025 WP(C)/14964/2025	STATE OF ODISHA SARAJU DEI	RAJESH RANJAN SAHOO	//	
		VS	VS	()	
		THE BHUBANESWAR MUNICIPAL CORPORATION, BBSR		//	
129	D-WP(C)/21622/2025 WP(C)/14982/2025	RAHUL KUMAR SINGH	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/21624/2025	BASANTI PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/21625/2025 WP(C)/14966/2025	NAREN KUMAR PRUSTY	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/21626/2025	BAIDYANATH SWAIN	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		THE CHAIRMAN CUM MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR		//	
133	D-WP(C)/21627/2025	KADAMBINI BAGHASINGH	MANOJ PANIGRAHI	//	AOR20220001665C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/21628/2025	BASANTI PATRA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/21630/2025	M/S GYAN KALP CHARITABLE TRUST, KHORDHA	NALINI KANTA DASH	//	
		VS	VS	()	
		CHIEF MANAGER AND AUTHORIZED OFFICER BANK OF BARODA, KHURDA		//	
136	D-WP(C)/21631/2025	JAGANNATH KAR	MANOJ PANIGRAHI	//	AOR20220001665C202500047
		VS	VS	()	

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137	D-WP(C)/21633/2025	STATE OF ODISHA MOHENDRA KUMAR BEHERA VS	BANSHIDHAR SATAPATHY VS	// // ()	
138	D-WP(C)/21634/2025	STATE OF ODISHA M/S. TRISHAKTI TRADERS, JAGATSINGHPUR VS	NALINI KANTA DASH VS	// // ()	
139	D-WP(C)/21636/2025	UNION BANK OF INDIA, KHURDA GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE VS	SWAYAMBHU MISHRA, A.S.C VS	// // ()	LOD20240000194C202500268
140	D-WP(C)/21637/2025	K DURIYADHAN REDDY MANASMITA DASH VS	BANSHIDHAR SATAPATHY VS	// // ()	
141	D-WP(C)/21639/2025 WP(C)/14970/2025	STATE OF ODISHA LALITA DUNGUNG VS	PABITRA KUMAR NAYAK VS	// // ()	
142	D-WP(C)/21641/2025	STATE OF ODISHA PRASANTA DHAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
143	D-WP(C)/21642/2025	STATE OF ODISHA GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE VS	SWAYAMBHU MISHRA, A.S.C VS	// // ()	LOD20240000200C202500265
144	D-WP(C)/21643/2025	MOCHIRAM POLAI NIRJHAR MARUTA BAISAKH VS	ALOK KUMAR PANDA VS	// // ()	
145	D-WP(C)/21644/2025	BANK OF BARODA, CUTTACK DEBASHIS GHOSH VS	BIBHUTI BHUSAN NANDA VS	// // ()	
146	D-WP(C)/21646/2025	STATE OF ODISHA PURUSOTTAM JAGAT VS	SITA KANTA HOTA VS	// // ()	
147	D-WP(C)/21648/2025	STATE OF ODISHA PRAVASH KUMAR PATTNAIK VS	BIBHUTI BHUSAN NANDA VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/21650/2025	ARJUN NAYAK VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	ABHISHEK DASH VS	// 0	
149	D-WP(C)/21651/2025	ANTARYAMI PATTANAİK @ PATTNAİK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0	
150	D-WP(C)/21652/2025	AKRURA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0	
151	D-WP(C)/21653/2025	UCHHABANANDA HARICHANDAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0	
152	D-WP(C)/21654/2025	M/S MOON LIGHT CLUB VS UNION OF INDIA	SAMVIT MOHANTY VS	// 0	
153	D-WP(C)/21656/2025	BISIKESAN PRADHAN VS ASST.GENERAL MANAGER, RACPC, SBI, CUTTACK	DR. SIMANCHALLA RANJIT VS	// 0	
154	D-WP(C)/21659/2025	M/S MOON LIGHT CLUB VS UNION OF INDIA	SAMVIT MOHANTY VS	// 0	
155	D-WP(C)/21661/2025	SATYANANDA BEHERA VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0	
156	D-WP(C)/21662/2025 WP(C)/14960/2025	M/S D.K. ENGINEERING AND CONSTRUCTION, BOLANGIR VS STATE OF ODISHA	ANURODHA CHANDRA NAYAK VS	// 0	
157	D-WP(C)/21663/2025	SEBATI RAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0	
158	D-WP(C)/21664/2025	M/S JAYSHREE CHEMICALS LTD, KOLKATA VS STATE OF ODISHA	BIJOY KRUSHNA MOHANTY VS	// 0	
159	D-WP(C)/21666/2025	BINDU BHUSAN PANDA	PRASHANTA KUMAR DAS	//	

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		VS	VS	0	
160	D-WP(C)/21667/2025	THE ADDL.COMMISSIONER, COSOLIDATION AND SETTLEMENT, SAMBALPUR SUKADEV DAS	RAMAKRISHNA NAIK	//	
		VS	VS	0	
161	D-WP(C)/21669/2025	STATE OF ODISHA BASANTA KUMAR SWAIN	SIDHESWAR MALLIK	//	
		VS	VS	0	
162	D-WP(C)/21670/2025	STATE OF ODISHA SATRUGHAN BEHERA	PRAGNAYA NANDA PATTNAIK	//	
		VS	VS	0	
163	D-WP(C)/21671/2025	DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, JAGATSINGHPUR RAJENDRA KUMAR PARHI	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500098
		VS	VS	0	
164	D-WP(C)/21672/2025	STATE OF ODISHA LINGARAJ MAJHI	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
165	D-WP(C)/21673/2025	STATE OF ODISHA SIMANCHALA MAHAPATRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
166	D-WP(C)/21674/2025	STATE OF ODISHA RAJENDRA KUMAR MISHRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
167	D-WP(C)/21675/2025	STATE OF ODISHA M/S. VIJAYA LAXMI INDUSTRIES, SUNDARGARH	ABINASH ACHARYA	//	
		VS	VS	0	
168	D-WP(C)/21676/2025 WP(C)/14973/2025	UNION OF INDIA JAGANNATH PRASAD DALAI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
169	D-WP(C)/21678/2025	STATE OF ODISHA GOUTAM SAHOO	KARUNAKAR NAYAK	//	
		VS	VS	0	
170	D-WP(C)/21680/2025	STATE OF ODISHA ANIRUDHA DAS	KASHINATH PATTANAIAK	//	
		VS	VS	0	

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171	D-WP(C)/21682/2025	SONALI MOHAPATRA SHREE JAYEE RAJAGURU CLUB, KHURDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	
172	D-WP(C)/21683/2025	BHIMASEN PODHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
173	D-WP(C)/21684/2025	BRUNDABAN MALLICK VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
174	D-WP(C)/21686/2025	PRANAB KUMAR PADHY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
175	D-WP(C)/21687/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
176	D-WP(C)/21688/2025	KESHAB CHANDRA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
177	D-WP(C)/21689/2025	JASIMUDDIN KHAN VS STATE OF ODISHA	RITA SINGH VS	// 0 //	
178	D-WP(C)/21690/2025	SHESADEV GURU VS THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	ASHIS KUMAR MISHRA VS	// 0 //	
179	D-WP(C)/21691/2025	JITENDRA JUED VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
180	D-WP(C)/21692/2025	MECON LTD., JHARKHAND VS MAHANADI COALFIELDS LTD., SAMBALPUR	SARADA PRASNNA SARANGI VS	// 0 //	
181	D-WP(C)/21693/2025	PRIYABRATA GARANAİK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //	

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182	D-WP(C)/21694/2025 WP(C)/14992/2025	M/S. B.C.MOHANTY AND SONS PVT. LTD., RAJABAGICHAYAMISHRA VS ESIC, REGIONAL OFFICE, BBSR	KHAYAMISHRA VS VS	// 0 //	
183	D-WP(C)/21697/2025	BANAMBAR KANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS VS	// 0 //	
184	D-WP(C)/21698/2025	SUJIT KUMAR SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS VS	// 0 //	
185	D-WP(C)/21700/2025	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS VS	// 0 //	
186	D-WP(C)/21701/2025	ANEETA PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS VS	// 0 //	
187	D-WP(C)/21702/2025	AKSHAYA KUMAR DAS VS SUB REGISTRAR, JAJPUR	MAMATA MISHRA VS VS	// 0 //	
188	D-WP(C)/21703/2025	SUKANTA CHANDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS VS	// 0 //	
189	D-WP(C)/21705/2025	LILI SAHOO VS STATE OF ODISHA	PRASANNA KUMAR DASH VS VS	// 0 //	
190	D-WP(C)/21706/2025 WP(C)/14996/2025	LEENA MOHANTY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS VS	// 0 //	
191	D-WP(C)/21708/2025	JAGADISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS VS	// 0 //	
192	D-WP(C)/21709/2025	RADHA MADHAB GHOSAL VS STATE OF ODISHA	NIRANJAN NAYAK VS VS	// 0 //	
193	D-WP(C)/21711/2025	BANDITA KHAMARI	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/21712/2025	ASHOK KUMAR RATH	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		ARUN KUMAR SAHU		//	
195	D-WP(C)/21713/2025	SANGITA TRIPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/21715/2025	ANIL KUMAR SAHOO	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/21716/2025	RAJENDRA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/21717/2025	RATIKANTA SENAPATI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., BARBIL, KEONJHAR		//	
199	D-WP(C)/21718/2025	RAKESH KUMAR PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O.ROURKELA, SUNDERGARH		//	
200	D-WP(C)/21719/2025	SRIMANTA DAS	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O.ROURKELA, SUNDERGARH		//	
201	D-WP(C)/21720/2025	GOURANGA CHARAN TOLA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/21721/2025	RAJENDRA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/21723/2025	ANIRUDDHA PUROHIT	SASWATI MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/21725/2025	DEBESH PRASAD NANDA	ASISH MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/21726/2025	STATE OF ODISHA DURYODHAN DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
206	D-WP(C)/21727/2025	STATE OF ODISHA BANSIDHAR SWAIN VS	BIJAY JENA VS	// // 0	
207	D-WP(C)/21728/2025	STATE OF ODISHA ANNAPURNA BEHERA VS	KARUNAKAR RATH VS	// // 0	
208	D-WP(C)/21729/2025	UNION OF INDIA SHRI RAMA CHANDRA SWAIN CHARITABLE TRUSTS VS	SWENDEKAR VS	// // 0	
209	D-WP(C)/21731/2025	STATE OF ODISHA TULU MOHANTY VS	SANKET KANUNGO VS	// // 0	
210	D-WP(C)/21732/2025	STATE OF ODISHA SARAT KUMAR JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
211	D-WP(C)/21733/2025	SENIOR BRANCH MANAGER, BANK OF INDIA, BHADRAK BRANCH, BHADRAK BISWAMBAR NATH VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0	
212	D-WP(C)/21735/2025	STATE OF ODISHA M/S.NEELAM MOTORS PVT LTD., BALASORE VS	MADHAB LAL AGARWAL VS	// // 0	
213	D-WP(C)/21736/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK JHARANA KANDI VS	PRAMODA KUMAR MISHRA VS	// // 0	
214	D-WP(C)/21737/2025	STATE OF ODISHA BIJAYALAXMI MOHAPATRA VS	BALADEV PANDA VS	// // 0	
215	D-WP(C)/21738/2025	STATE OF ODISHA BIJAYALAXMI MOHAPATRA VS	BAIJAYANTI MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/21739/2025	NIRJHAR MARUTA BAISAKH VS STATE OF ODISHA	KABIR KUMAR JENA VS	// () //	
217	D-WP(C)/21740/2025	MANAS KUMAR DEO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
218	D-WP(C)/21741/2025	M/S MAHAVIR INFRA DEVELOPERS PVT LTD VS COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500073
219	D-WP(C)/21742/2025	NARAYAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //	AOD20250000560C202500005
220	D-WP(C)/21743/2025	MAHENDRA KUMAR MAHANTA VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202500044
221	D-WP(C)/21744/2025	RATNAKAR BARAL VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202500043
222	D-WP(C)/21745/2025	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// () //	
223	D-WP(C)/21746/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //	AOD20220004576C202500007
224	D-WP(C)/21747/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500071
225	D-WP(C)/21748/2025	PITABAS FARAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// () //	AOR20220001295C202500003
226	D-WP(C)/21749/2025	JAYANTI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOR20220001297C202500134
227	D-WPCRL/15508/2025	TAPAN KUMAR BEHERA		MAHILA P.S.(BBSR) /152 /2022	LOD20220000520C202500002

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/15474/2025	SATRUGHANA @ SATRUGHNA MAJHI	RAMANI KANTA PATTANAİK	BARIPADA TOWN /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/15477/2025 ABLAPL/6131/2025	SANTANU PRASAD SRIGOPAL @ BUBU BEHERA	BIPIN KUMAR NAYAK	BALANGA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/15478/2025	NARESH RANA @ NARESH KUMAR RANA	SARBESWAR SAHOO	DEOGARH /9 /2025	AOD20220004505C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/15480/2025	BIKASH KUMAR DAS	ADITI HOTA	KUNDHEIGOLA /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/15483/2025	RATNAKAR NAIK	SARADA PRASAD DASH	RARUAN /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15484/2025	KANHU CHARAN SAHOO	MANOJ PANIGRAHI	PANIKOILI /120 /2025	AOR20220001665C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15486/2025	GOBIND @ GOBINDA PADHAN	IPSIT AUROBINDO ACHARYA	BHATILI /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15488/2025	SHIBA PRASAD BEHERA @ SHIBA CHARAN BEHERA	SARADA PRASAD DASH	SORO /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15489/2025	ASHIS PARIJA	DR. SUSANT KUMAR KANUNGO	MANGALA BAG /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15490/2025	CHANDRA BHANJA @ SATYAJIT	SIVA SANKAR CHAINI	BADAGODA P.S. /252 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15491/2025	AMIR DIGGAL @ AMIR DIGAL	UMAKANTA BARIK	PLANTSITE /919 /2024	
		VS	VS	()	

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239	D-ABLAPL/15493/2025	STATE OF ODISHA SATYENDRA KUMAR MISHRA VS	BIPLABA P.B. BAHALI VS	// / /0 ()	
240	D-ABLAPL/15494/2025	STATE OF ODISHA SAMIRA @ SATYABAN BEHERA VS	SIBA PRASAD MISHRA VS	// DHENKANAL SADAR /354 /2025 ()	
241	D-ABLAPL/15496/2025 ABLAPL/6114/2025	STATE OF ODISHA M.SARITA @ T.SARITA VS	ANITA SAHOO VS	// KANTABANJI /158 /2025 ()	
242	D-ABLAPL/15497/2025	STATE OF ODISHA SUKADEB BEHERA VS	SIBA PRASAD MISHRA VS	// DHENKANAL SADAR /354 /2025 ()	
243	D-ABLAPL/15500/2025	STATE OF ODISHA MANASH RANJAN BEHERA VS	SAPAN KUMAR LENKA VS	// CHOUDWAR /268 /2025 ()	
244	D-ABLAPL/15501/2025	STATE OF ODISHA PRADIP @ PRADEEP KUMAR MAJHI VS	AMIYA RANJAN SETHY VS	// / /0 ()	
245	D-ABLAPL/15506/2025	STATE OF ODISHA KANHU CHARAN MEHER VS	SUMIT SEKHAR PATTANAIAK VS	// ATTABIRA /177 /2024 ()	
246	D-ABLAPL/15507/2025	STATE OF ODISHA NILAMADHAB JENA @ SIPU VS	ARCHANA BISWAL VS	// BHADRAK TOWN /260 /2025 ()	
247	D-ABLAPL/15511/2025	STATE OF ODISHA KALPATARU DASH VS	JAYADEBA BEHERA VS	// NAYAPALLI P.S. /30 /2011 ()	
248	D-ABLAPL/15514/2025	STATE OF ODISHA SIDHESWAR DAS VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /66 /2025 ()	
249	D-ABLAPL/15515/2025	STATE OF ODISHA SANJAY KUMAR ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// NANDANKANAN /167 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :23/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/15516/2025	AMIT KUMAR SHAW @ AMIT SHAW VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BRAHMANITARANG /94 /2025 () //	
251	D-ABLAPL/15517/2025	PREMANANDA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CANTONMENT ROAD /11 /2025 () //	AOR20220001558C202500107
252	D-ABLAPL/15518/2025	DEBASHIS @ DEBASIS ROUSTRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /64 /2025 () //	
253	D-ABLAPL/15520/2025	KUNA GOUDA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	SHERAGADA /225 /2025 () //	
254	D-ABLAPL/15523/2025 ABLAPL/6135/2025	BIDULATA HUIKA VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	//0 () //	
255	D-ABLAPL/15524/2025	K. SHYAM BABU REDDY @ SAMBABU REDDY VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	PURI TOWN /185 /2025 () //	
256	D-ABLAPL/15527/2025	NIRANJAN SAHU VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /90 /2025 () //	
257	D-ABLAPL/15528/2025	TUKUNA NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /198 /2025 () //	
258	D-ABLAPL/15531/2025	PAPU @ NIRMAL BARIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /303 /2025 () //	
259	D-ABLAPL/15532/2025	RAMA CHANDRA MUDULI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /398 /2025 () //	AOR20220001558C202500110
260	D-ABLAPL/15533/2025	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
261	D-ABLAPL/15535/2025	BIRABARA SAHOO	BYOMAKESH TRIPATHY	//0	

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FILING REPORT AS ON :23/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15536/2025	RAJESH SINGH	DALIRANI BEHURAY	UDALA /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15537/2025	HAREKRUSHNA SAHU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15540/2025	CHANDAN NAYAK	AMIT PRASAD BOSE	BHARATPUR PS /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15541/2025	MADHUSUDAN MUDULI	RAJENDRA NARAYAN ROUT	SORO /398 /2025	AOR20220001558C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15543/2025	KAUSIK @ KAUSIKA MALLICK	SAMBIT BISWAL	KUJANGA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15547/2025	MANAS RANJAN SAHOO	BISHNU PRASAD PRADHAN	BADAGODA P.S. /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15548/2025	BIJAYA SHANKAR DAS	PUSPAMITRA MOHAPATRA	JAGATSINGPUR /95 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15549/2025	GITANJALI @ GEETANJALI MAHAPATRA	ASIT KUMAR JENA	MALKANGIRI /355 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15550/2025	MANJULATA MUDULI @ MANJU LATA MUDULI	RAJENDRA NARAYAN ROUT	SORO /398 /2025	AOR20220001558C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15554/2025	RAMA CHANDRA TARAI	PUSPAMITRA MOHAPATRA	BARANGA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15557/2025	PRAVAT KUMAR SAHOO	MANAS KUMAR CHAND	CHANDAPUR /58 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/15559/2025	STATE OF ODISHA SOUAMYENDRA MAHARANA @ SOMENDRA VS	SIDHARTHA SANKAR RAY (2) VS	// BHARATPUR PS /192 /2025 ()	
274	D-ABLAPL/15561/2025	STATE OF ODISHA ANTARYAMI SAMANTARAY VS	SIDHARTHA SANKAR RAY (2) VS	// BHARATPUR PS /192 /2025 ()	
275	D-ABLAPL/15562/2025	STATE OF ODISHA ABHISEK ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /274 /2023 ()	
276	D-ABLAPL/15570/2025	STATE OF ODISHA GOURAV BISWAL VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /205 /2025 ()	
277	D-ABLAPL/15571/2025	STATE OF ODISHA HARISCHANDRA BAL @ BABU VS	PRADEEP KUMAR DAS VS	// BANSADA /81 /2025 ()	AOR20220001207C202500065
278	D-ABLAPL/15573/2025	STATE OF ODISHA DIBESH NANDA @ KUNDURU VS	RAMAKANTA PANDA VS	// TALCHER TOWN /409 /2025 ()	AOD20240000348C202500017
279	D-ABLAPL/15576/2025	STATE OF ODISHA PRAFULLA KUMAR MISHRA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
280	D-ABLAPL/15577/2025	STATE OF ODISHA PRASANTA SUNANI VS	SATYANARAYAN MISHRA VS	// UMERKOTE /384 /2022 ()	AOR20220001303C202500016
281	D-ABLAPL/15584/2025	STATE OF ODISHA NIKHAT PARWEEN @ NIKHAT PARBIN VS	DIPANKAR ACHARYA VS	// KHETRARAJPUR /44 /2025 ()	
282	D-ABLAPL/15588/2025	STATE OF ODISHA MD. ARIF KHAN VS	ASWINI KUMAR DASH VS	// BARBIL /93 /2025 ()	
283	D-ABLAPL/15590/2025	STATE OF ODISHA KARAN BESRA @ BESERA VS	DEVASHIS PANDA VS	// ANANDAPUR /137 /2025 ()	AOR20220001247C202500070
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/15592/2025	SUKUMAR MANDAL VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /81 /2024 () //	AOR20220001462C202500065
285	D-ABLAPL/15593/2025	HARI CHARAN MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /99 /2025 () //	
286	D-ABLAPL/15595/2025	RAJAN THANAPATI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BOLANGIR SADAR /187 /2025 () //	
287	D-ABLAPL/15597/2025	SAGAR ROUT @ SAGAR KUMAR ROUT VS STATE OF ODISHA	SUBRAT KUMAR NANDA VS	DHAMNAGAR /182 /2025 () //	
288	D-ABLAPL/15602/2025	LITU MOHANTY VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /148 /2025 () //	AOR20220000371C202500100
289	D-ABLAPL/15603/2025	ARUNA @ ARUN KUMAR SAMAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /210 /2025 () //	
290	D-ABLAPL/15605/2025	BAIYA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /7 /2025 () //	
291	D-ABLAPL/15606/2025	DEVI PRASAD PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /85 /2025 () //	
292	D-ABLAPL/15609/2025	MANAS KUMAR NAYAK @ MANAS NAYAK VS STATE OF ODISHA	SIDDHARTH SAMAL VS	BRAHMAGIRI /109 /2025 () //	
293	D-ABLAPL/15614/2025	ANANNYA ANUSUYA NAIK @ ANANYA PATEL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	THELKOLOI PS /155 /2025 () //	
294	D-ABLAPL/15618/2025	CHAKARADHAR NAIK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /117 /2025 () //	
295	D-ABLAPL/15619/2025	BANSIDHAR DAS	SURYAKANTA DWIBEDI	RASGOBINDPUR /81 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/15624/2025	AJAY PATEL	SAROJ KUMAR PADHY	AMBABHONA /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/15625/2025	JAYA PRAKASH SAHU @ JAYA PRAKASH SAHOO	PRINCE PATNAIK	KESINGA /262 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/15626/2025	SASMITA REDDY	SATABDI SAMANTRAY	MAHILA P.S. BUXIBAZAR /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/15627/2025	PRAMOD KUMAR PALAI	PUSPAMITRA MOHAPATRA	LAXMISAGAR P.S. /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/15628/2025	MAHESWAR ROUT	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/15630/2025	NIHAR RANJAN MAHARANA @ JULU	AJAYA KUMAR MAHARANA	BHUBAN /236 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/15633/2025	ASHOK KUMAR NAYAK	BIKRAM KESHARI BAL	MAHANGA /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/15634/2025	RATNAKAR NAYAK	BIKRAM KESHARI BAL	MAHANGA /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/15639/2025	RESHMA NAYAK	SUDHANSU PRASAD MAHAPATRA	SEA BEACH /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/15640/2025	MAHESWAR PANDA	SANTOSH KUMAR DASH	SATYABADI /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :23/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/14025/1998 OJC/14025/1998	LAXMI NAYAK MP	BUDHIRAM DAS	3/2025
2	D-OJC/14025/1998 OJC/14025/1998	LAXMI NAYAK MP		4/2025
3	D-CRLLP/14425/2025 CRLLP/ /	LAXMIDHAR MAHARANA MP	PABITRA KUMAR NAYAK	36/2025
4	D-CRLLP/15604/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	37/2025
5	D-CONTC/5235/2023 CONTC/5235/2023	USHA RANI JENA MP	ADV	210/2025
6	D-RVWPET/21665/2025 RVWPET/ /	MANORANJAN JENA MP	BISWAJIT DAS	222/2025
7	D-RVWPET/21665/2025 RVWPET/ /	MANORANJAN JENA MP	BISWAJIT DAS	223/2025
8	D-MATA/21685/2025 MATA/ /	RAJKISHOR OJHA MP	MIHIR SEKHAR SAHOO	304/2025
9	D-MATA/21696/2025 MATA/ /	MANINI BADHEI MP	AMIT PRASAD BOSE	305/2025
10	D-MATA/21679/2025 MATA/ /	RAMA CHANDRA NAYAK MP	SWAPNIL ROY	306/2025
11	D-BLAPL/11877/2025 BLAPL/4213/2025	SUSANTA KUMAR MALLA MP	LALITENDU MISHRA	622/2025
12	D-BLAPL/8851/2025 BLAPL/3243/2025	KSHIROD KUMAR NAYAK MP	ASISH KUMAR RAY	623/2025
13	D-RSA/16830/2025 RSA/ /	APARNA SETHI @ SHEET MP	BUDHIRAM DAS	783/2025
14	D-RSA/16830/2025 RSA/ /	APARNA SETHI @ SHEET MP	BUDHIRAM DAS	784/2025
15	D-RSA/21714/2025 RSA/ /	SUSHIL KUMAR PADHIARI MP	PRAKASH KUMAR MISHRA	785/2025
16	D-CMP/21681/2025 CMP/ /	PURNA CHANDRA DAS MP	DWARIKA PRASAD MOHANTY	828/2025
17	D-CMP/21710/2025 CMP/ /	BABAR KHAN MP	SUKANTA KUMAR NAYAK	829/2025
18	D-CMP/21668/2025 CMP/ /	BICHITRA MANJARI SWAIN MP	KISHORE KUMAR MISHRA	830/2025
19	D-ABLAPL/3317/2025 ABLAPL/1414/2025	BIJAY KUMAR SAHU @ BIJAYA SAHU MP		1048/2025
20	D-ABLAPL/12384/2025 ABLAPL/4780/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO MP		1049/2025
21	D-ABLAPL/12381/2025 ABLAPL/5145/2025	TRIPURARI SAHOO MP		1050/2025
22	D-ABLAPL/8755/2025 ABLAPL/3349/2025	GIRIJA PRASAD NAYAK MP	DHANANJAYA NAYAK	1051/2025
23	D-CRLMC/15572/2025 CRLMC/ /	BIRA @ BIRAT SWAIN MP	DEBENDRA KUMAR DHAR	1386/2025
24	D-CRLMC/15620/2025 CRLMC/1867/2025	ARIJIT BHATTACHARYA MP	SASWATA PATNAIK	1387/2025
25	D-CRLMC/15620/2025 CRLMC/1867/2025	ARIJIT BHATTACHARYA MP	SASWATA PATNAIK	1388/2025
26	D-MACA/21629/2025	ANTARYAMI PRADHAN	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1432/2025
27	D-MACA/21629/2025	ANTARYAMI PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1433/2025
28	D-MACA/18650/2025	MAHESWAR SWAIN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1434/2025
29	D-MACA/18424/2025	DASARATHI BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1435/2025
30	D-MACA/18654/2025	JAYANTI SWAIN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1436/2025
31	D-MACA/20603/2025	KODANDADHAR PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1437/2025
32	D-MACA/16734/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	ANIL K. KHANNA	
	MACA/ /	MP		1438/2025
33	D-MACA/16744/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	ANIL K. KHANNA	
	MACA/ /	MP		1439/2025
34	D-MACA/21645/2025	R.M., M/S. TATA AIG GENERAL INSURANCE CO. LTD.	EDDUMILAI. K. HARDA	
	MACA/ /	MP		1440/2025
35	D-MACA/18769/2025	DHRUBA CHARAN PANDA	SUBHASIS MOHAPATRA	
	MACA/ /	MP		1441/2025
36	D-CRLA/17890/2024	PRATAP ROUT @ PRATAP KU. ROUT	DEBI PRASAD DHAL (SR. ADV.), BHABANI SHANKAR DASPARIDA	
	CRLA/599/2024	MP		1476/2025
37	D-CRLA/15498/2025	DILIP KUMAR SAHU	MANOJ BIHARI DAS	
	CRLA/ /	MP		1477/2025
38	D-CRLA/15498/2025	DILIP KUMAR SAHU	MANOJ BIHARI DAS	
	CRLA/ /	MP		1478/2025
39	D-CRLA/15498/2025	DILIP KUMAR SAHU	MANOJ BIHARI DAS	
	CRLA/ /	MP		1479/2025
40	D-CRLA/15522/2025	RAJIBA@RAJIB PRADHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1480/2025
41	D-CRLA/15522/2025	RAJIBA@RAJIB PRADHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1481/2025
42	D-CRLA/15615/2025	SUBASH CHANDRA MISHRA	ANIMA KUMARI DEI	
	CRLA/ /	MP		1482/2025
43	D-CRLA/15615/2025	SUBASH CHANDRA MISHRA	ANIMA KUMARI DEI	
	CRLA/ /	MP		1483/2025
44	D-WA/576/2023	LOKANATHA BHOI	TRILOCHAN RATH	
	WA/576/2023	MP		2630/2025
45	D-WA/21638/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2631/2025
46	D-WA/21638/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2632/2025
47	D-WA/21640/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2633/2025
48	D-WA/21640/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2634/2025
49	D-WA/21750/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2635/2025
50	D-WA/21750/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2636/2025
51	D-WA/21750/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2637/2025
52	D-WA/21752/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2638/2025
53	D-WA/21752/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2639/2025
54	D-WA/21753/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2640/2025
55	D-WA/21753/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2641/2025
56	D-WA/21753/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2642/2025
57	D-WA/21754/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2643/2025

58	D-WA/21754/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2644/2025
59	D-WA/21754/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2645/2025
60	D-WA/21755/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2646/2025
61	D-WA/21755/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2647/2025
62	D-WA/21755/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2648/2025
63	D-WP(C)/21621/2025 WP(C)/14964/2025	SARAJU DEI MP	RAJESH RANJAN SAHOO	8869/2025
64	D-WP(C)/21622/2025 WP(C)/14982/2025	RAHUL KUMAR SINGH MP	KARUNAKAR RATH	8870/2025
65	D-WP(C)/21625/2025 WP(C)/14966/2025	NAREN KUMAR PRUSTY MP	TANMAY MISHRA	8871/2025
66	D-WP(C)/15567/2025 WP(C)/11490/2025	MAHESWAR BEHERA MP		8872/2025
67	D-WP(C)/21628/2025 WP(C)/ /	BASANTI PATRA MP	KSHIROD KUMAR ROUT	8873/2025
68	D-WP(C)/21630/2025 WP(C)/ /	M/S GYAN KALP CHARITABLE TRUST, KHORRAMKANTA DASH MP		8874/2025
69	D-WP(C)/49551/2024 WP(C)/30064/2024	AJAYA KUMAR RATH MP	AMIYA KUMAR MOHANTY, R.K.BEHERA	8875/2025
70	D-WP(C)/21633/2025 WP(C)/ /	MOHENDRA KUMAR BEHERA MP	BANSHIDHAR SATAPATHY	8876/2025
71	D-WP(C)/21637/2025 WP(C)/ /	MANASMITA DASH MP	BANSHIDHAR SATAPATHY	8877/2025
72	D-WP(C)/21641/2025 WP(C)/ /	PRASANTA DHAL MP	BIJAYA KUMAR BEHERA 1	8878/2025
73	D-WP(C)/21643/2025 WP(C)/ /	NIRJHAR MARUTA BAISAKH MP	ALOK KUMAR PANDA	8879/2025
74	D-WP(C)/7854/2004 WP(C)/7854/2004	BISWAJIT PRADHAN MP	M/S.SAMIR KUMAR MISHRA	8880/2025
75	D-WP(C)/21650/2025 WP(C)/ /	ARJUN NAYAK MP	ABHISHEK DASH	8881/2025
76	D-WP(C)/21653/2025 WP(C)/ /	UCHHABANANDA HARICHANDAN MP	SIDHARTHA MISHRA	8882/2025
77	D-WP(C)/14471/2025 WP(C)/10157/2025	AROOP KUMAR DEO MP	M/S. PRASANNA KUMAR NANDA	8883/2025
78	D-WP(C)/14471/2025 WP(C)/10157/2025	AROOP KUMAR DEO MP	M/S. PRASANNA KUMAR NANDA	8884/2025
79	D-WP(C)/21656/2025 WP(C)/ /	BISIKESAN PRADHAN MP	DR. SIMANCHALLA RANJIT	8885/2025
80	D-WP(C)/19856/2025 WP(C)/13959/2025	BINAYA BACHAN SAHOO MP	SAIBRATA RATH	8886/2025
81	D-WP(C)/19856/2025 WP(C)/13959/2025	BINAYA BACHAN SAHOO MP	SAIBRATA RATH	8887/2025
82	D-WP(C)/21661/2025 WP(C)/ /	SATYANANDA BEHERA MP	DR PATANJALI TRIPATHY	8888/2025
83	D-WP(C)/21662/2025 WP(C)/14960/2025	M/S D.K. ENGINEERING AND CONSTRUCTION, BODHANGHA MP	RABINDRA KHANDRA NAYAK	8889/2025
84	D-WP(C)/21666/2025 WP(C)/ /	BINDU BHUSAN PANDA MP	PRASHANTA KUMAR DAS	8890/2025
85	D-WP(C)/21667/2025 WP(C)/ /	SUKADEV DAS MP	RAMAKRISHNA NAIK	8891/2025
86	D-WP(C)/21675/2025 WP(C)/ /	M/S. VIJAYA LAXMI INDUSTRIES, SUNDARABATI MP	RABINASH ACHARYA	8892/2025
87	D-WP(C)/21676/2025 WP(C)/14973/2025	JAGANNATH PRASAD DALAI MP	KUNAL KUMAR SWAIN	8893/2025
88	D-WP(C)/21682/2025 WP(C)/ /	SHREE JAYEE RAJAGURU CLUB, KHURDATUSHAR KANTA NAYAK MP		8894/2025
89	D-WP(C)/21687/2025	SANTOSH KUMAR MOHANTY	RABINDRA NATH PRUSTY	

	WP(C)/ /	MP		8895/2025
90	D-WP(C)/21688/2025	KESHAB CHANDRA JENA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		8896/2025
91	D-WP(C)/903/2025	SAROJ KUMAR DAS		
	WP(C)/1253/2025	MP		8897/2025
92	D-WP(C)/21692/2025	MECON LTD., JHARKHAND	SARADA PRASNNA SARANGI	
	WP(C)/ /	MP		8898/2025
93	D-WP(C)/21693/2025	PRIYABRATA GARANAİK	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		8899/2025
94	D-WP(C)/21493/2025	AJIT KUMAR MAHAKUD	BISWAJIT RANJAN TRIPATHY	
	WP(C)/14917/2025	MP		8900/2025
95	D-WP(C)/21694/2025	M/S. B.C.MOHANTY AND SONS PVT. LTD., KATPA, BILASPUR	ADITYA MISHRA	
	WP(C)/14992/2025	MP		8901/2025
96	D-WP(C)/19509/2025	RAMESH PATRA	SIDHARTHA DAS	
	WP(C)/13345/2025	MP		8902/2025
97	D-WP(C)/21697/2025	BANAMBAR KANDI	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		8903/2025
98	D-WP(C)/19502/2025	DALJIT KAUR	SIDHARTHA DAS	
	WP(C)/13346/2025	MP		8904/2025
99	D-WP(C)/19499/2025	KAMAL JIT SINGH	SIDHARTHA DAS	
	WP(C)/13350/2025	MP		8905/2025
100	D-WP(C)/21698/2025	SUJIT KUMAR SAHOO	GOURI MOHAN RATH	
	WP(C)/ /	MP		8906/2025
101	D-WP(C)/19706/2025	KAMESWARA DAS	SIDHARTHA DAS	
	WP(C)/13513/2025	MP		8907/2025
102	D-WP(C)/19710/2025	TIKESWAR PATRA	SIDHARTHA DAS	
	WP(C)/13517/2025	MP		8908/2025
103	D-WP(C)/21701/2025	ANEETA PANDA	RAMDAS ACHARY	
	WP(C)/ /	MP		8909/2025
104	D-WP(C)/19716/2025	SANGRAM KESHARI RAJ	SIDHARTHA DAS	
	WP(C)/13539/2025	MP		8910/2025
105	D-WP(C)/21706/2025	LEENA MOHANTY	SHIB SHANKAR MOHANTY	
	WP(C)/14996/2025	MP		8912/2025
106	D-WP(C)/21708/2025	JAGADISH PATRO	KARUNAKAR RATH	
	WP(C)/ /	MP		8913/2025
107	D-WP(C)/21711/2025	BANDITA KHAMARI	SANGRAM JENA	
	WP(C)/ /	MP		8914/2025
108	D-WP(C)/21712/2025	ASHOK KUMAR RATH	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		8915/2025
109	D-WP(C)/21715/2025	ANIL KUMAR SAHOO	DEBADATTA MOHANTY	
	WP(C)/ /	MP		8916/2025
110	D-WP(C)/21636/2025	GENERAL MANAGER, DISTRICT INDUSTRIES, YEAPATI	SANJAY KUMAR MISHRA, A.S.C	
	WP(C)/ /	MP		8917/2025
111	D-WP(C)/21716/2025	RAJENDRA DAS	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		8918/2025
112	D-WP(C)/21636/2025	GENERAL MANAGER, DISTRICT INDUSTRIES, YEAPATI	SANJAY KUMAR MISHRA, A.S.C	
	WP(C)/ /	MP		8919/2025
113	D-WP(C)/21723/2025	ANIRUDDHA PUROHIT	SASWATI MOHAPATRA	
	WP(C)/ /	MP		8920/2025
114	D-WP(C)/21721/2025	RAJENDRA DAS	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		8921/2025
115	D-WP(C)/21720/2025	GOURANGA CHARAN TOLA	JYOTIRMAY GUPTA	
	WP(C)/ /	MP		8922/2025
116	D-WP(C)/21725/2025	DEBESH PRASAD NANDA	ASISH MISHRA	
	WP(C)/ /	MP		8923/2025
117	D-WP(C)/21726/2025	DURYODHAN DAS	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		8924/2025
118	D-WP(C)/21728/2025	ANNAPURNA BEHERA	KARUNAKAR RATH	
	WP(C)/ /	MP		8925/2025
119	D-WP(C)/21729/2025	SHRI RAMA CHANDRA SWAIN CHARITABESSE, WEST BENGAL	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		8926/2025
120	D-WP(C)/21642/2025	GENERAL MANAGER, DISTRICT INDUSTRIES, YEAPATI	SANJAY KUMAR MISHRA, A.S.C	
	WP(C)/ /	MP		8927/2025

121	D-WP(C)/21731/2025 WP(C)/ /	TULU MOHANTY MP	SANKET KANUNGO	8928/2025
122	D-WP(C)/21642/2025 WP(C)/ /	GENERAL MANAGER, DISTRICT INDUSTRIES MP	TRIPATHI, A.S.C	8929/2025
123	D-WP(C)/21732/2025 WP(C)/ /	SARAT KUMAR JENA MP	SUKANTA KUMAR NAYAK (2)	8930/2025
124	D-WP(C)/21733/2025 WP(C)/ /	BISWAMBAR NATH MP	SHAMBHU CHARAN NATH SHARMA	8931/2025
125	D-WP(C)/21671/2025 WP(C)/ /	RAJENDRA KUMAR PARHI MP	SATYA NARAYAN MISHRA 4	8932/2025
126	D-WP(C)/21738/2025 WP(C)/ /	BIJAYALAXMI MOHAPATRA MP	BAIJAYANTI MOHANTY	8933/2025
127	D-WP(C)/21739/2025 WP(C)/ /	NIRJHAR MARUTA BAISAKH MP	KABIR KUMAR JENA	8934/2025
128	D-WP(C)/21740/2025 WP(C)/ /	MANAS KUMAR DEO MP	PRAVASH CHANDRA JENA	8935/2025
129	D-WP(C)/21745/2025 WP(C)/ /	KARTIK CHANDRA SAHOO MP	SANTOSH CHANDRA ATABUSHI	8936/2025
130	D-WP(C)/21742/2025 WP(C)/ /	NARAYAN BEHERA MP	DEEPAK KUMAR MOHAPATRA	8937/2025
131	D-WP(C)/21743/2025 WP(C)/ /	MAHENDRA KUMAR MAHANTA MP	JAGAMOHAN PATTANAIK	8938/2025
132	D-WP(C)/21746/2025 WP(C)/ /	PRAMOD KUMAR NAYAK MP	DEBIDUTTA MOHAPATRA	8939/2025
133	D-WP(C)/21747/2025 WP(C)/ /	KRUSHNA CHANDRA PRADHAN MP	KRISHNA CHANDRA SAHU	8940/2025
134	D-WP(C)/21748/2025 WP(C)/ /	PITABAS FARAK MP	TAPAN KUMAR BISWAL	8941/2025
135	D-WP(C)/21749/2025 WP(C)/ /	JAYANTI NAIK MP	BIBHUTI BHUSAN CHOUDHURY	8942/2025